LINKING OF WAGES WITH PRODUCTIVITY

*285. SHRI A. G. KULKARNI: Will the Minis er of LABOUR AND RE-HABILITATION be pleased to state:

- (a) whether it is a fact that due to fall in exports Government propose to link wages with productivity in all Industrial activities in the country; and
- (b) if so, what steps Government have taken in this respect to make our 'industrial production competitive in the world market?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) Wage fixing authorities determine wages after taking into account various factors including productivity.

(b) An economy in the earlier stages of development suffers from initial handicaps which place many of its industrial products at a competitive disadvantage as compared to the manufactures of industrially advanced countries. Government's efforts have been directed towards identifying weaknesses in the industrial structure which inhibit exports, with a view to getting them remedied in the best manner possible.

DISTRICT ADVISORY COMMITTEES

- •286. SHRI R. S. KHANDEKAR: "Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to revive District Advisory Committees which were dispensed with after the emergency was declared; and
 - (b) if so, when they will be revived?

THE MINISTER OF H0M1 AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government of India have no -euch proposal under consideration. The District Advisory Committees are set up by State Governments. According to the information received so far, in Madhya Pradesh,

Bihar, West Bengal and Dadra and Nagar Haveli no District Advisory Committee was discontinued after the Proclamation of the Emergency was issued. There are no District Advisory Committees in NEFA and Mani-pur. Information from the remaining States and Union Territories is being, collected and will be laid on the Table of the House.

to, Questions

LABOUR COMMISSION REPORT

- •287. SHRI MAHAMMED HANEEF: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the answer to Starred question No. 117 given in the Rajya Sabha on the 26th May, 1967 and state:
- (a) whether Government have received any report from the National Labour Commission set up in December last year; and
- (b) if so, what recommendations have been made by the Commission?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) No.

(b) Does not arise.

नेपाल के राजनीतिक भारिड

⁸288. श्री श्रीम्**ष्ण दत्त** प्रतिचार : क्या गह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने नेपाल के राज-नीतिक भगोडों को भारत में अपने देश (नेपाल) के विरुद्ध कार्य न करने का झादेश दिया है ;
- (सं) यदि हां, तो उस आ देश का ब्यौरा क्या है ; श्रीर
- (ग) भारत में नेपाल के राजनीतिक भगोडों की संख्या क्या है ?

•UPOLITICAL FUGITIVES PKOM NEPAL

*288. SHRI S. K. D. PALIWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have ordered the political fugitives from Nepal not to indulge in activities hos tile to their country (Nepal) in India;
- (b) if so, what are the contents of that order; and
- (c) what is the number of political fugitives from Nepal in India?]

गृह-कार्य मंत्री (श्री वाई० वी० चव्हारग): (क) ग्रीर (ख) नेपाली राष्ट्रजनों को भारत में बिना यावापवों के प्रवेश करने की अनमति है। अतः भारत में नेपाल से आने वाले राजनीतिक भगोडों का प्रश्न ही नहीं उठता और नहीं भारत सरकार द्वारा ऐसा कोई म्रादेश जारी किया गया है जैसा प्रश्न में उल्लेख है। किन्तु सरकार नेपाली राष्ट्रजनों की किसी ऐसी राजनीतिक गतिविधि को पसन्द नहीं करती जिससे हमारे नेपाल के साथ मिवतापूर्ण सम्बन्धों पर बुरा ग्रसर पड़े ग्रीर इसलिये एसी गतिविधियों पर निगरानी रखी जाती है। सरकार ने नेपाली राष्ट्रजनों द्वारा निकाले जाने वाले दो समाचारपत्नों के सम्पादकों को भी चेतावनी दे दी है कि उन्हें किसी ऐसी राजनीतिक गतिविधि के लिये हमारे ब्रातिध्य भाव का दुरुपयोग करने की अनुमति नहीं दी जायेगी जिससे हमारे नेपाल के साथ मित्रवत सम्बन्धों पर बरा असर पड़े और न ही नेपाल के महाराजा के विरुद्ध व्यक्तिगत आक्रमण करने दिये जायेंगे।

(ग) भारा में नेपाली राजनीतिक कार्यकर्ताम्रों की संख्या लगभग 340 है।

CTHE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Nepali nationals are permitted entry into India without travel

†[] English translation.

documents and hence there is no question of political fugitives from Nepal in India. Nor has any order been issued by the Government of India as stated in the question. The Government do not however approve any political activity on the part Of the Nepali nationals which would prejudice our friendly relations with Nepal and vigilance is therefore maintained; for such activities. Government have also warned editors of the two newspapers brought out by Nepali nationals, that they would not be allowed to take advantage of our hospitality to indulge in any political activity which would prejudice our friendly relations with Nepal or for making personal attacks on the King of

(c) The number of Nepali political workers in India is approximately 340.]

DISPUTES BETWEEN LABOUR AND MANAGEMENT

*289. DIWAN CHAMAN LALL: Will the Minister of LABOUR AND REHABILITATION be pleased to state;

- (a) the number of disputes which existed between Labour and Management as on the 1st July, 1967, State-wise and what were the basic causes of these disputes; and
- (b) whether Government propose to extend the recommendations made by the Royal Commission on Labour thirty years ago for the purpose of settling disputes amicably by the Railways and other industries?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI); (a) This information is not available. The information available on the subject for the year 1966 is contained in the Appendix to Vol. I of the Annual Report of the Department of Labour for that year.

(b) The recommendations made by the Royal Commission that a Joint Consultative Machinery should be